

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 34**

**CA 1094/2019 CA 400/2022 IA 155/2023 In CP/526(MB)2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 30.10.2023**

NAME OF THE PARTIES:      **VIJAY KUMAR AGRAWAL & ORS V/s**  
**JUHU HOTEL PVT LTD & ORS**

Section 59 Sec. 241(1) Sec. 242(4) of the Companies Act, 2013

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**ORDER**

1. Ms. Arushi Narvekar, Advocate appeared for the Petitioner.
2. Mr. George P. Reti, Advocate i/b Veritas Legal appeared for the Respondent.
3. Mr. Rana Ranjit Singh, Advocate appeared for the Respondent no. 7.
4. However, pleadings are complete in the matter.
5. List this matter on **04.12.023** for final hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna